

Cane Cess in U.P.

*198. { **Shri S. M. Banerjee:**
Shri Braj Raj Singh:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether any step has been taken by the Centre to get the cane cess amount in U.P. realised after the U.P. Cane Cess Act has been declared invalid by the Supreme Court;

(b) the amount due from the mill owners in U.P.; and

(c) whether any legislation is likely to be introduced?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) The Central Government promulgated on 30th January 1961 an Ordinance validating the imposition and collection of cane cess by the U.P. Government from 26th January 1950 to the 3rd February 1961. As regards the future, the State Government has taken necessary steps within the powers available to it.

(b) According to information received from the U.P., Government, the arrears of cane cess on 31st December 1960 were Rs. 367.86 lakhs.

(c) It is proposed to introduce a Bill to replace the Central Government Ordinance in the current session of the Parliament.

Wagon Supply to Gujarat

*199. { **Shri Ram Krishan Gupta:**
Shri Naval Prabhakar:
Shri Bhakt Darshan:

Will the Minister of **Railways** be pleased to state:

(a) whether it is a fact that shortage of wagons has hit the rice movement from Madhya Pradesh to Gujarat and Maharashtra; and

(b) if so, steps proposed to be taken for supply of adequate number of wagons for rice movement?

The Deputy Minister of Railways (Shri S. V. Ramaswamy):

(a) No. Movement of rice from Madhya Pradesh to Maharashtra and Gujarat was not affected on account of shortage of wagons. In fact, with the formation of the new Madhya Pradesh-Maharashtra-Gujarat food zone towards the end of November '60, the movement of rice to Maharashtra and Gujarat from Madhya Pradesh during the period from November '60 to January '61 was to the extent of 1985 and 1238 wagons respectively. The leading in the month of January '61 was stepped up appreciably and averaged 43 wagons per day for Maharashtra and 32 wagons a day for Gujarat. The demands could not, however, be currently met with due to heavy movement of traffic enjoying higher priority and unusually heavy demands for movement of rice from Madhya Pradesh due to the formation of the new zone.

(b) Special attention is paid to this traffic and every effort is being made to maintain the supply of wagons at a satisfactory level after giving due consideration to other important traffic enjoying higher priority.

Hindustan Shipyard

*200. { **Shri Raghunath Singh:**
Shri Shree Narayan Das:
Shri Radha Raman:
Shri P. C. Barooah:
Shri M. R. Krishna:
Shrimati Ila Palchoudhuri:

Will the Minister of **Transport and Communications** be pleased to state:

(a) whether it is a fact that Hindustan Shipyard is facing a crisis on account of non-availability of orders to build ships; and

(b) if so, the steps being taken to overcome the crisis?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). No.

There was some difficulty last year but the position has improved since then. Orders for two vessels have already been received. It is anticipated that more orders will be placed soon.

Prices and Stocks of Sugar

*201. { **Shri Shree Narayan Das:**
Shri Radha Raman:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) what is the present position with regard to prices and stocks of sugar in the country;

(b) the quantity of sugar exported to other countries during 1960; and

(c) the names of countries to which sugar has been exported?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):

(a) The prices are reasonable and stock position is satisfactory.

(b) and (c). The quantity of sugar exported up to 31st December 1960 was as under:—

(Metric tons)

1. Federation of Malayan States	10,901
2. Ceylon	3,048
3. Middle East countries	3,647

TOTAL : 17,596

Diversion of line between Nimtita and Farakka

*202. **Shri Tridib Kumar Chaudhuri:** Will the Minister of **Railways** be pleased to state:

(a) whether the lands required for the proposed diversion between the Nimtita Railway station and Farakka Railway station on the BAK Loop of the Eastern Railway have been acquired by Government; and

(b) when they hope to be able to start works for constructing this diversion line?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Out of 9.43 miles of line on the Nimtita-Tildanga diversion, possession of land has so far been received for about 5 miles.

(b) Where possession of land had been obtained the formation work for the diversion has already been commenced.

Fertilizer for Madras

*203. **Shri Tangamani:** Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether the Government of Madras has demanded increased allocation of Sindri Fertilizers to the State;

(b) if so, what is the Government's reaction thereto;

(c) how much is supplied out of imported fertilizers for 1960-61;

(d) will the same be increased for 1961-62; and

(e) what is the supply of Sindri Fertilizer for current year and how much will be supplied to the Madras State during 1961-62?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) to (e). A statement is laid on the table of the Sabha.

STATEMENT

(a) The Government of Madras have asked for increased allocation of fertilisers in general for 1960-61 and not Sindri material alone.

(b) It is the policy of this Ministry to allocate fertilizers to maritime States mostly from imports with a view to avoiding cross-movement as well as transport over long distances. To the extent imported material is not available at nearby ports to meet the current demand, supplies are arranged from Sindri. Since the plant